

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Date: 13.4.2015

To,

Shri Satyajit Ganguly  
Managing Director,  
ONGC Tripura Power Company Limited,  
6<sup>th</sup> Floor, A-Wing,  
IFCI Tower-61, Nehru Place,  
New Delhi-110019

Sir,

**Subject: Request for Adhoc Tariff of Block-2 of OTPC, 726.6 MW Palatana Project  
upon successful declaration of block-2 under commercial operation**

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With reference to your Letter No OPTC/COMML/T-13/2014-15/968 dated 24.3.2015 on the said subject, I am directed to inform that tariff of any unit of the generating station cannot be sought through a letter and has to be sought through filing appropriate application in accordance with the procedure laid down for the purpose. However, it is requested that an appropriate application containing all relevant details for grant of tariff for Block-2 including the interim arrangement as agreed in the CC Meeting as proposed in your letter under reference may be made after serving the copies thereof on the respondents.

sd/-  
(B. Sreekumar)  
Deputy Chief (Law)